

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 859/2022**

IN THE MATTER OF:

ABHISHT KUSUM GUPTA

...APPLICANT(s)

VERSUS

STATE OF U.P. & ORS.

...RESPONDENT(s)

INDEX

S. NO.	PARTICULARS	PAGE NO.
1.	AFFIDAVIT ON BEHALF OF UTTAR PRADESH POLLUTION CONTROL BOARD IN COMPLIANCE TO THE ORDER DATED 09.12.2025 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI	
2.	A TRUE COPY OF THE JOINT MONITORING REPORT ALONG WITH THE ANALYSIS REPORT IS ANNEXED HEREWITH AND MARKED AS ANNEXURE-1	
3.	TRUE COPIES OF THE SHOW CAUSE NOTICES ARE ANNEXED AND MARKED AS ANNEXURE-2	
4.	THE LIST OF PROSECUTION IS ANNEXED AND MARKED AS ANNEXURE-3	

THROUGH COUNSEL


BHANWAR PAL SINGH JADON
COUNSEL FOR UPPCB

bhanwar09jadon@gmail.com | 6375115224

DATE: 28.04.2026**PLACE: NOIDA**

2161



**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 859/2022

IN THE MATTER OF:

ABHISHT KUSUM GUPTA

..... APPLICANT

Versus

STATE OF UP & ORS.

..... RESPONDENT

**AFFIDAVIT ON BEHALF OF UTTAR PRADESH POLLUTION
CONTROL BOARD IN COMPLIANCE TO THE ORDER DATED
09.12.2025 PASSED BY THE HON'BLE NATIONAL GREEN
TRIBUNAL, PRINCIPAL BENCH, NEW DELHI.**

I, Radhey Shyam aged about 52 years S/o Shri Ram Swaroop presently posted as Chief Environmental Officer (Incharge), Uttar Pradesh Pollution Control Board (hereinafter "UPPCB"), Circle-1, Lucknow, do hereby solemnly affirm and state on oath as under:



1. That the Deponent in the abovementioned capacity is fully conversant with the facts and circumstances of the case and as such he is competent to swear the present affidavit.

2. That this Hon'ble Tribunal vide order dated 09.12.2025 has directed the Deponent to file an affidavit addressing the

A handwritten signature in blue ink.

observations made by this Hon'ble Tribunal, the operative portion whereof is reproduced herein below:

".....4. A perusal of the above affidavit reveals that in the first table concerning sewage generation, gap and proposed action, though, in some of the districts such as Muzaffarnagar, the gap exists but no proposed STP or plan to bridge the gap has been disclosed. Same is position in respect of Gautam Budh Nagar, Saharanpur and Shamli. Chart further discloses that there is a long timeline for completing the STPs for example for Saharanpur District, timeline is March 2027 and nothing has been disclosed for district Baghpat and Meerut. With respect to Ghaziabad and Gautam Budh Nagar, there is no disclosure on affirm timeline for bridging the gap. We also find that in the second chart given in paragraph no.8, details of existing household connection and proposed household connection have been disclosed but the status of unauthorized colonies and discharge of untreated sewage therefrom has not been disclosed. There is no mention on laying sewerage connectivity to the proposed STPs at Saharanpur and Shamli. Setting up of STPs and sewage conveyance system should be undertaken simultaneous for utilization of designed capacities of STPs. It also needs to be clarified if after creation of sewage network any untreated sewage will be discharged in the storm water drain. In respect of some of the ULB like Ghaziabad even after setting up of 68 MLD STP as against the gap of 99 MLD, the entire gap will not be bridged and untreated sewage will still remain, therefore, a plan is required to be disclosed under which there is 100% treatment of the sewage generated within the municipalities as any untreated sewage may find its way to river Hindon.

5. We also find that the Hindon Basin having natural storm water drains must be carrying sewage and trade effluents joining Hindon and its tributaries. We, therefore, direct to disclose on number of drains joining rivers in following formats:



District/ Town (1)	Sewage and Sullage flowing in open drains (Storm water drains / concretis ed drains / unlined/ katcha drains) (No. of drains) (2)	Drains					
		Flow in each drain (MLD) (3)	Quality / Character istics of effluent (4)	Quanti ty of industr ial effluen t discha rged in drain (MLD) (5)	Final point of disch arge of drain (6)	Whet her storm water drain is divert ed to STP? (7)	Time boun d action plan to preve nt sewa ge disch arge into drain (8)

6. We further find that as per disclosure made in annexure-3 (page 1958), out of 20 STPs monitored, 56 MLD STP at S.B.R. Morty, Ghaziabad are not meeting standards, and effluents are being discharged into river Hindon.

7. Water Quality of rivers disclosed in annexure-5 for Krishni, Kali west and Hindon indicates that these rivers have no dissolved oxygen, high BOD and fecal coliform and these rivers are not fit even for survival of aquatic life. We direct the CPCB and UPPCB to disclose joint performance of 20 STPs and water quality of river and file the status report.

8. Learned Counsel appearing for State of UP submits that above aspects will be looked into and fresh affidavit of Chief Secretary, State of UP will be filed within six weeks...

...10. Counsel for the applicant referring to paragraph no.4 of the order of the Tribunal dated 06.05.2024 has submitted that erring officers were required to be prosecuted but their status has not been disclosed.

11. Responding to it, Learned Counsel appearing for State of UP has referred to paragraph no. 3 of the compliance report filed by UPPCB dated 03.05.2024 and has submitted that steps have already been taken to 9 prosecute. He has submitted that in the next report present status of the prosecution will be also be disclosed....."



Compliance Status of 56 MLD STP at Morty, Ghaziabad

3. It is necessary to mention here that, presently, the said STP is complying with the prescribed standards in accordance to the notification dated 13.10.2017 issued by the MoEF&CC. The data is as follows:

STP Name	Sampling Point	Colour	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	FC (MPN/100ml)	TC (MPN/100ml)
56 MLD, S.B.R., Morty, Ghaziabad (30.01.2026)	Inlet	Turbid	7.17	198	350	254	3300000	4900000
	Outlet	Turbid	7.52	12	78	35	610	2500

(Sample taken by Joint Committee of CPCB & UPPCB)

4. That it is also pertinent to mention here that in continuation to the inspection carried out by the joint committee on 30.01.2026, and to verify the present status of compliance, the officials of the UPPCB has again undertaken the site visit 56 MLD, S.B.R., Morty, Ghaziabad and carried out the inspection on 08.04.2026. During the course of inspection the officials of the UPPCB has collected the water sample from the Inlet and Outlet, and forwarded the same to the Ghaziabad Laboratory of the UPPCB for analysis, wherein the questioned STP is found complying.



STP Name	Sampling Point	Colour	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	FC (MPN/100ml)	TC (MPN/100ml)
56 MLD, S.B.R., Morty, Ghaziabad	Inlet	Turbid	7.23	260	364	282	3900000	4700000
	Outlet	Turbid	7.56	7	48	10	540	1600

Joint Inspection Report

5. That it is submitted that, the joint inspection comprising the officials of CPCB and UPPCB has undertaken the site visits and carried out the inspection of 20 STPs across Hindon River Basin and to check the Water Quality of rivers- Hindon, Krishni and Kali-West on various dates. The water samples have also been collected by the joint committee.

A true copy of the joint monitoring report along with the analysis report is annexed and marked as **Annexure-1**.

6. That it was observed after perusing the analysis report that out of 20 STPs, 08 STPs are not complying with the prescribed standards in accordance to the MoEF&CC notification dated 13.10.2017. The details of said STPs are mentioned herein below:

STP Name	Sampling Point	Colour	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	FC (MPN/100ml)	TC (MPN/100ml)
38 MLD STP Mahilpur Road Saharanpur	Inlet	Turbid	6.94	196	360	345	3300000	4900000
	Outlet	Turbid	7.12	38	144	65	170000	330000
56 MLD STP Trans Hindon Indirapuram Ghaziabad	Inlet	Turbid	6.9	184	326	310	40000000	48000000
	Outlet	Turbid	7.29	26	90	45	33000	39000
56 MLD STP (UPGNN) Indirapuram Ghaziabad	Inlet	Turbid	6.85	178	288	250	33000000	47000000
	Outlet	Turbid	7.18	9	66	17	27000	34000

STP Name	Sampling Point	Colour	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	FC (MPN/100ml)	TC (MPN/100ml)
70 MLD STP UASBR Dundahaida, Vijay Nagar Ghaziabad	Inlet	Turbid	6.98	212	424	310	49000000	79000000
	Outlet	Turbid	7.25	24	86	42	2100	2600
32.5 MLD STP Near A2Z Garbage Plant, KidwaiNagar MuzzafarNagar	Inlet	Turbid	6.88	184	480	290	3300000	4000000
	Outlet	Turbid	7.05	9	40	15	22000	27000
32.5 MLD STP Nagar Palika Parishad, KidwaiNagar MuzzafarNagar	Inlet	Turbid	6.65	180	328	396	32000000	47000000
	Outlet	Turbid	7.10	28	94	47	14000	20000
10 MLD STP Budhana MuzzafarNagar	Inlet	Turbid	7.46	214	478	285	2100000	3200000
	Outlet	Turbid	7.52	7	34	12	1700	2200
22 MLD STP Shahwali MuzzafarNagar	Inlet	Turbid	7.79	198	420	272	2600000	3800000
	Outlet	Turbid	8.95	12	56	19	14000	25000

In continuation to the above, Show cause Notices have issued to the 08 defaulter STPs vide letter dated 27.04.2026. True copies of the Show cause Notices are annexed and marked as

Annexure-2.



Status of Prosecution

- 7. That it is also submitted that the UPPCB has prosecuted 84 defaulting units in Greater Noida, Ghaziabad, Muzaffarnagar, Saharanpur and Meerut districts and also 13 ULBs through their concerned Authorities before the Court of Learned Special Judicial Magistrate 1st Class (Air/Water Pollution), Lucknow. The list of prosecution is annexed and marked as **Annexure-3**.
- 8. That the present affidavit is being submitted before this Hon'ble tribunal for kind perusal and consideration.
- 9. I state that everything stated above has been stated by me in my official capacity on and derived from the official records and I state that nothing material has been concealed therefrom.

DEPONENT

VERIFICATION:

Verify at 2/4/26 on this the 20th day of April, 2026 that the contents of the above affidavit are true and correct to my personal knowledge and basis of information derived from records and believed to be true, no part of it is false and nothing material has been concealed there from.

DEPONENT



-Sworn and Verified before me.

NOOR JAHAN
Advocate & Notary
Civil Court, Lucknow
Registration No. 10943/15

Sd/- Iqbal Advocate
Reg No 6043/1999

I know & verify the contents of this affidavit and I am not aware of any material concealed therefrom.

Adv W

Joint Monitoring Report of 20 STPs in compliance to the Orders of Hon'ble National Green Tribunal

In compliance to the directions of Hon'ble NGT dated 09.12.2025, Joint monitoring report on performance status of 20 STPs in the catchment of River Hindon. The characteristics of wastewater samples collected at inlet, outlet and aeration tank of the 20 STPs in catchments of Yamuna basin (Krishni, Kali West and Hindon) is presented in Table 1 (Enclosed). Copy of individual STP report is attached as Annexure- 1 to 20).

Performance of 20 STPs located in the catchment of River Hindon

There are 20 STPs installed in catchment of River Hindon. 12 STPs are designed on Sequencing Batch Reactor (SBR) based technology, 06 STP are designed on Upflow Anaerobic Sludge Blanket (UASB), 01 STP is designed on Moving Bed Biofilm Reactor (MBBR), 01 STP is designed on Waste Stabilization Pond (WSP). The details of STPs is annexed in Annexure-1-20. Disinfection facility is available in all STPs and chlorination is being carried out.

- i. Treated water from 13 STP is directly discharged into River Yamuna; 03 STPs discharging treated wastewater into River Kali West, 01 STP discharging treated wastewater in to Dhamola River and 03 STPs discharging treated wastewater in to Hawaliya drain finally meets into river Hindon.
- ii. Records for sludge disposal were maintained by most of the STPs.
- iii. In terms of performance, among 20 STPs, 08 STPs are found non-complying for FC and BOD (01 STP) parameters w.r.t. the prescribed norms by MOEFCC notification dated 13.10.2017 and the remaining 12 STPs were found complying.
- iv. The installed capacity of the 20 STPs is 953.6 MLD, whereas the utilized capacity was found to be 672.66 MLD; this clearly indicates that only 70% of the capacity is being utilized relative to the design capacity.

Key Findings

Based on the monitoring of STPs carried out by Jointly UPPCB and CPCB during January 29, 2026 to February, 2026. Analytical results and compliance status of 20 STPs presented in this report, following findings are made:

Muzzafarnagar

- a. 04 STP at Budhana, Shahwali, Nagar Pakila Parishad Kidwai nagar and Near A2Z Garbage Plant, Kidwai nagar were operating with valid Consent to Operate.

Joint Monitoring Report of 20 STPs in compliance to the Orders of Hon'ble National Green Tribunal

In compliance to the directions of Hon'ble NGT dated 09.12.2025, Joint monitoring report on performance status of 20 STPs in the catchment of River Hindon. The characteristics of wastewater samples collected at inlet, outlet and aeration tank of the 20 STPs in catchments of Yamuna basin (Krishni, Kali West and Hindon) is presented in Table 1 (Enclosed). Copy of individual STP report is attached as Annexure- 1 to 20).

Performance of 20 STPs located in the catchment of River Hindon

There are 20 STPs installed in catchment of River Hindon. 12 STPs are designed on Sequencing Batch Reactor (SBR) based technology, 06 STP are designed on Upflow Anaerobic Sludge Blanket (UASB), 01 STP is designed on Moving Bed Biofilm Reactor (MBBR), 01 STP is designed on Waste Stabilization Pond (WSP). The details of STPs is annexed in Annexure-1-20. Disinfection facility is available in all STPs and chlorination is being carried out.

- i. Treated water from 13 STP is directly discharged into River Yamuna; 03 STPs discharging treated wastewater into River Kali West, 01 STP discharging treated wastewater into Dhamola River and 03 STPs discharging treated wastewater into Hawaliya drain finally meets into river Hindon.
- ii. Records for sludge disposal were maintained by most of the STPs.
- iii. In terms of performance, among 20 STPs, 08 STPs are found non-complying for FC and BOD (01 STP) parameters w.r.t. the prescribed norms by MOEFCC notification dated 13.10.2017 and the remaining 12 STPs were found complying.
- iv. The installed capacity of the 20 STPs is 953.6 MLD, whereas the utilized capacity was found to be 672.66 MLD; this clearly indicates that only 70% of the capacity is being utilized relative to the design capacity.

Key Findings

Based on the monitoring of STPs carried out by Jointly UPPCB and CPCB during January 29, 2026 to February, 2026. Analytical results and compliance status of 20 STPs presented in this report, following findings are made:

Muzzafarnagar

- a. 04 STP at Budhana, Shahwali, Nagar Pakila Parishad Kidwai nagar and Near A2Z Garbage Plant, Kidwai nagar were operating with valid Consent to Operate.

b. All 04 STPs are found **non - complying** as per the prescribed norms by MOEFCC notification dated 13.10.2017.

Ghaziabad

a. 05 STPs at Ghaziabad were operating with valid Consent to Operate. 05 STPs operating without valid CTO.

b. Out of 10 STPs, 03 STPs are found non-complying w.r.t, FC as per the prescribed norms of MOEFCC notification dated 13.10.2017.

Greater Noida

a. 03 STP was operating with valid Consent to Operate.

b. All 03 STP is found complying as per the prescribed norms of MOEFCC notification dated 13.10.2017.

c. Records for sludge disposal was maintained by the STP. As reported, sludge was utilized for Soil application in gardening within the premises of STP.

Noida

a. 01 STP was operating with valid Consent to Operate. 35 MLD STP Sector-123 Noida STP operating without valid Consent to Operate

b. STP is found complying as per the prescribed norms of MOEFCC notification dated 13.10.2017.

Saharanpur

a. 01 STP was operating with valid Consent to Operate.

b. STP is found non-complying as per the prescribed norms of MoEF & CC Notification dt. 13/10 2017 for STP.

b. Records for sludge disposal was maintained by the STP cum CETP. As reported, sludge was disposed in TSDF.


Remediation Measures

- i. Concerned authority shall ensure that STPs shall be operated effectively so as to comply with the prescribed discharge standards.
- ii. The disinfection units shall be operated effectively so as to comply with the prescribed standards for Fecal coliform (FC) levels.
- iii. The total installed and utilization capacity of STPs in the river stretches are 953.5 MLD and 672.66 MLD, respectively. The authorities shall take action to operate the STP at optimum capacity.

- iv. All 20 STPs identified in the catchment of rivers highlighted in directions of Hon'ble NGT on 09.12.2025 discharges their treated / partially treated wastewater in catchment of River Hindon.
- v. The STP authorities shall maintain logbooks of STP inlet, outlet, chemical consumption, sludge generation & disposal, reuse of treated wastewater and energy consumption.
- vi. STP authorities shall ensure proper sludge management and records maintain for the same.
- vii. The STP authorities shall provide OCEMS connectivity on 24 x 7 basis to CPCB/UPPCB server.
- viii. The STP authorities shall explore the reuse of treated water.

Joint Monitoring Report of 15 locations in Krishni, Kali West and Hindon compliance to the Orders of Hon'ble National Green Tribunal

1. Monitoring at 09 location on River Hindon was carried out during 29 January 2026 to February 2026. Dissolved oxygen (DO) was observed at 06 locations ranges between 0.6 mg/l to 1.8 mg/l. While 03 locations i.e., U/S Village Baparasi, Meerut, Ghaziabad U/S Karheda and Kuleshara, Noida no Dissolved Oxygen. (Summary of analytical results presented in Table-2 (Enclosed). BOD was observed ranges between 26 mg/l to 66 mg/l. High Fecal coliform was observed at all locations.
2. Monitoring at 03 location on River Krishni was carried out during 29 January 2026 to February 2026. Water quality of river Krishni indicates that all location have no DO. BOD was observed ranges between 32 mg/l to 54 mg/l. High Fecal coliform was observed at all locations.
3. Monitoring at 03 location on River Kali West was carried out during 29 January 2026 to February 2026. Water quality of river Krishni indicates that 02 location (2 mg/l and 2.8 mg/l) have DO while 01 location i.e., D/S at Ratanpuri, Muzzafarnagar. BOD was observed ranges between 16 mg/l to 40 mg/l. High Fecal coliform was observed at all locations.


(N.M Tripathi)
Assistant Scientific Officer
UPPCB



(Dr. Pankaj Kumar)
Scientist 'E'
CPCB

Table-1

S No.	Name and Address of STP	Year of Commissioning	City/Town District	Inspection Date	Authority/local Urban body/ other institutions responsible for O&M of STP	Technology/process STP based	Operational Status	Sub contractor	Installed Capacity (MLD)	Utilized Capacity (MLD)	pH		BOD (mg/l)		COD (mg/l)		TSS (mg/l)		TC (MPN/100ml)		FC (MPN/100ml)		Compliance (As per MOEFCC notification dated 13.10.2017)	Receiving water body (Drain/Naala /Land/River)	Name of river catchment in which STP is located (tributary of river Yamuna)	Disinfection Method
											Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet	Inlet	Outlet				
1	36 MLD STP Manipur Road	2002	Saharanpur	06.02.2022	UPJN	UASB	Operational	M/s VA Tech Chennai	38	38.5	6.94	7.12	196	38	360	144	345	65	4900000	3E-05	3300000	170000	Non-compliance	Dharmia river	River Hindon	Chlorination
2	56 MLD Trans Hingon (Indrapuram Ghazabadd)	2000	Ghazabadd	29.01.2022	U P Jai Nigam	UASB	Operational	M/s VA Tech Chennai	56	65.12	6.9	7.29	184	26	326	90	310	45	48000000	39000	40000000	33000	Non-compliance	River Hindon	River Hindon	Chlorination
3	30 MLD Satalibadd (Loni)	2012	Ghazabadd	03.02.2022	U P Jai Nigam	MBBR	Operational	M/s VA Tech Chennai	30	22	6.91	7.47	150	9	336	74	228	15	3400000	2200	2700000	930	Compliance	Indrapun drain	River Hindon	Chlorination
4	74 MLD S B R (Indrapuram Ghazabadd)	2013	Ghazabadd	29.01.2022	U P Jai Nigam	SBR	Operational	M/s VA Tech Chennai	74	76.47	6.83	7.15	160	10	380	56	295	18	6300000	2500	4600000	680	Compliance	River Hindon	River Hindon	Chlorination
5	56 MLD S B R (Bapnitham Ghazabadd)	2014	Ghazabadd	30.01.2022	GDA	SBR	Operational	M/s VVP InfraTech Limited	56	1.5	7.16	7.28	146	14	222	84	135	29	3800000	3300	2600000	680	Compliance	Dasna Drain	River Hindon	Chlorination
6	56 MLD (Indrapuram, UPGNN), Ghazabadd	2012	Ghazabadd	29.01.2022	UPGNN	SBR	Operational	M/s VA Tech Chennai	56	18	6.85	7.18	178	9	288	66	250	17	47000000	34000	33000000	27000	Non-compliance	Industry Reuse	River Hindon	Chlorination
7	56 MLD S B R (Dudhaina Vihey Nagar, Ghazabadd)	2013	Ghazabadd	29.01.2022	U P Jai Nigam	SBR	Operational	M/s VA Tech Chennai	56	68	7.1	7.56	194	8	396	52	275	15	4600000	1500	2100000	680	Compliance	Dasna drain	River Hindon	Chlorination
8	70 MLD U A S B R (Dudhaina Vihey Nagar, Ghazabadd)	2000	Ghazabadd	29.01.2022	U P Jai Nigam	UASB	Operational	M/s VA Tech Chennai	70	100	6.98	7.25	212	24	424	86	310	42	79000000	2600	49000000	2100	Non-compliance	Dasna drain	River Hindon	Chlorination
9	35 MLD S B R (Sovonnam Ghazabadd)	2014	Ghazabadd	30.01.2022	GDA	SBR	Operational	M/s VVP InfraTech Limited	56	12.19	7.11	7.47	190	9	310	68	230	17	4000000	1100	3300000	400	Compliance	Dasna drain	River Hindon	Chlorination
10	56 MLD S B R (UPGNN), Morry, Ghazabadd	2018	Ghazabadd	30.01.2022	UPGNN	SBR	Operational	M/s Technocrat Venture Limited	56	27	7.17	7.52	198	12	350	78	254	35	4900000	2500	3300000	610	Compliance	Rajrager Extension Storm water drain	River Hindon	Chlorination
11	21.5 MLD (Saddharth Vihar)	2024	Ghazabadd	03.02.2022	Awas Vikas	SBR	Operational	M/s Khian Infrastructure Pvt Ltd CBD Behapur, New Mumbai	21.5	4.98	6.47	7.56	180	10	296	68	314	19	4000000	2100	3300000	400	Compliance	Pratap whar Drain	River Hindon	Chlorination
12	32.5 MLD STP (Near AZZ Garbage Plant, Kidwai Nagar)	2025	Muzaffar Nagar	05.02.2022	U P Jai Nigam	SBR	Operational	M/s MUZAFFARNAGA RSTP PVT LTD	32.5	16.55	6.88	7.05	184	9	480	40	290	15	4000000	27000	3300000	22000	Non-compliance	Local drain	River Hindon	Chlorination
13	32.5 MLD STP (Nagar Palika Panehad, Kidwai Nagar)	2002	Muzaffar Nagar	05.02.2022	U P Jai Nigam	WSP	Operational	M/s VA Tech Chennai	32.5	32.4	6.65	7.10	180	28	328	94	395	47	47000000	20000	32000000	14000	Non-compliance	Kail West	River Hindon	Chlorination
14	10 MLD STP (Bhadhana)	2024	Muzaffar Nagar	05.02.2022	U P Jai Nigam	SBR	Operational	M/s MUZAFFARNAGA RSTP PVT LTD	10	7.66	7.46	7.52	214	7	478	34	285	12	3200000	2200	2100000	1700	Non-compliance	Kail West	River Hindon	Chlorination
15	22 MLD STP (Shanwai)	2023	Muzaffar Nagar	05.02.2022	U P Jai Nigam	SBR	Operational	M/s MUZAFFARNAGA RSTP PVT LTD	22	19.31	7.79	8.95	198	12	420	56	272	19	3800000	25000	2600000	14000	Non-compliance	Kail West	River Hindon	Chlorination
16	35 MLD Sector-123, Noida	2011	Noida	04.02.2022	Noida Authority	SBR	Operational	M/s NHB AUTHORITY	35	14	6.85	7.37	138	12	328	80	255	28	3400000	2100	2700000	600	Compliance	River Hindon	River Hindon	Chlorination
17	80 MLD Sector-123, Noida	2023	Noida	04.02.2022	Noida Authority	SBR	Operational	M/s NHB Engineering Pvt Ltd	80	56.32	6.78	7.29	156	9	312	64	230	17	3100000	1600	2100000	350	Compliance	River Hindon	River Hindon	Chlorination
18	15 MLD ECO Tech-2, Greater Noida	2018	Greater Noida	04.02.2022	GNIDA	SBR	Operational	M/s Technocrat Venture Limited	15	7.11	6.94	7.53	172	10	368	42	257	17	4800000	1700	3300000	400	Compliance	Hawaliya Drain	River Hindon	Chlorination
19	20 MLD ECO Tech-3, Greater Noida	2018	Greater Noida	04.02.2022	GNIDA	SBR	Operational	M/s Technocrat Venture Limited	20	15.6	6.89	7.16	186	8	360	34	235	12	5400000	1500	3500000	680	Compliance	Hawaliya Drain	River Hindon	Chlorination
20	137 MLD Kasana, Greater Noida	2015	Greater Noida	11.02.2022	GNIDA	SBR	Operational	M/s HNB Engineering Pvt Ltd	137	69.95	6.89	7.16	182	14	294	96	316	24	4600000	3400	2100000	930	Compliance	Hawaliya Drain	River Hindon	Chlorination

* All values are in mg/L except pH, EC (µS/cm), Turbidity (NTU), FC and TC (MPN/100 mL)

Muzaffar

Muzaffar

WATER QUALITY STATUS OF DIFFERENT RIVERS OF UPNCR DISTRICT- 2026

River Name	Sampling Point	Sample Date	Colour (Hazen)	Odour	pH	Conductivity ($\mu\text{S}/\text{cm}$)	TDS (mg/l)	D.O. (mg/l)	B.O.D (mg/l)	C.O.D (mg/l)	Total Hardness (mg/l)	Ca Hardness (CaCO ₃) (mg/l)	Mg Hardness (CaCO ₃) (mg/l)	Chloride (mg/l)	Sulphate (mg/l)	Total Coliform (MPN/100ml)	Fecal Coliform (MPN/100ml)	Turbidity (NTU)	Total Solids (mg/L)	Total Suspended Solids (mg/L)
Hindon	U/S Village Baparasi Meerut	05 02 2026	35	No Sp	7.46	530	400	Nil	48.0	228.0	240.0	170.0	70.0	45.0	42.0	200000	170000	-	-	-
Hindon	D/S Meerut-Baghat Road Balen, Baghat	05 02 2026	25	No Sp	7.28	330	264	1.3	36.0	160.0	140.0	100.0	40.0	35.0	34.0	150000	110000	-	-	-
Krishni	Barnawa, Baghat	05 02 2026	30	No Sp	7.31	540	368	Nil	32.0	144.0	210.0	150.0	60.0	38.0	40.0	160000	120000	-	-	-
Hindon	River Hindon at Village Maheshpur, Saharanpur	06 02 2026	30	No Sp	7.53	620	440	0.6	38	140	380	268	112	-	-	-	-	24	494	44
Kali	River Kali Sanpla Road Deoband, Saharanpur	06 02 2026	20	No Sp	7.49	600	300	2.8	16	48	280	182	98	-	-	-	-	10	324	24
Hindon	River Hindon at Ghaziabad U/S Karheda, Ghaziabad	30 01 2026	30	Faint	7.47	619	402	Nil	42	94	-	-	-	-	-	380000	320000	55	-	-
Hindon	River Hindon at Mohan Nagar U/S Road Bndge, Ghaziabad	30 01 2026	30	Faint	7.59	624	405	1.5	32	78	-	-	-	-	-	310000	260000	55	-	-
Hindon	River Hindon at Mohan Nagar D/S Road Chhigarshi, Ghaziabad	30 01 2026	35	Faint	7.46	731	469	1.8	26	64	-	-	-	-	-	400000	330000	55	-	-
Hindon	River Hindon at Kuleshra, Noida	03 02 2026	40	Faint	7.52	1007	655	Nil	66	260	-	-	-	-	-	6300000	4600000	60	-	-
Krishni	River Krshni Upstream Shaml, Muzaffarnagar	05 02 2026	35	Faint	7.04	992	645	Nil	48	144	-	-	-	-	-	310000	260000	40	-	-
Krishni	River Krshni Downstream Shaml, Muzaffarnagar	05 02 2026	35	Faint	7.17	1109	720	Nil	54	180	-	-	-	-	-	380000	320000	50	-	-
Kali	River Kali West Upstream after meeting Deoband drain, Muzaffarnagar	05 02 2026	30	Faint	7.26	774	503	2	32	60	-	-	-	-	-	240000	130000	20	-	-
Kali	River Kali West Downstream at Ratanpur, Muzaffarnagar	05 02 2026	30	Faint	6.78	599	389	Nil	40	128	-	-	-	-	-	280000	220000	25	-	-
Hindon	River Hindon Upstream, Muzaffarnagar	05 02 2026	30	Faint	7.01	590	443	1.2	28	62	-	-	-	-	-	200000	170000	35	-	-
Hindon	Downstream, Muzaffarnagar	05 02 2026	30	Faint	7.18	810	457	0.6	30	76	-	-	-	-	-	250000	210000	40	-	-



2174 Annexure-2
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD



पंजीकृत

दिनांक : 27-04-26

पत्रांक : 14-40420 / सी-1/डब्लू-544/का0ब0नो0-जल/2025.

Executive Engineer,
U.P. Jal Nigam (Urban) Ghaziabad,
56 MLD STP (SBR), Indrapuram,
Ghaziabad

यह कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0ए0 संख्या-859/2022 (आई0ए0 नं0-445/2024, 632/2023 एवं 769/2023) अभिष्ट कुसुम गुप्ता बनाम उ0प्र0 राज्य व अन्य में पारित आदेश दिनांक 09.12.2025 के अनुपालन में केन्द्रीय प्रदूषण नियंत्रण बोर्ड एवं उ0प्र0 प्रदूषण नियंत्रण बोर्ड की संयुक्त समिति द्वारा मै0 वी0ए0टेक वबाग लि0 द्वारा संचालित 56 MLD STP (SBR), Indrapuram, Ghaziabad का निरीक्षण दिनांक 29.01.2026 को किया गया था। निरीक्षण आख्यानुसार निरीक्षण के समय एस0टी0पी0 के माध्यम से शुद्धिकृत उत्प्रवाह के नमूने में फीकल कोलीफॉर्म मात्रा 1000 के सापेक्ष 33000 पायी गयी, जिससे स्पष्ट है कि एस0टी0पी0 में क्लोरीन डोजिंग का कार्य नहीं किया जा रहा है। उक्त एस0टी0पी0 से शुद्धिकृत प्रवाह अन्ततः हिण्डन नदी में निस्तारित होता है। उक्त से स्पष्ट है कि अशुद्धिकृत उत्प्रवाह हिण्डन नदी में निस्तारित की जाने की दशा में हिण्डन नदी की जल गुणवत्ता पर विपरीत प्रभाव पड़ रहा है।

यह कि क्षेत्रीय कार्यालय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, गाजियाबाद के पत्र संख्या-128/लैब/एसटीपी/2026, दिनांक 21.04.2026 द्वारा प्रेषित आख्या में मैसर्स वी0ए0टेक वबाग लि0 द्वारा संचालित सीवेज ट्रीटमेन्ट प्लान्ट 56 MLD STP (SBR), Indrapuram, Ghaziabad के विरुद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 यथासंशोधित की धारा-33(ए) के अंतर्गत कार्यवाही किये जाने की संस्तुति की गई है।

अतः क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, गाजियाबाद द्वारा प्रेषित आख्या दिनांक 21.04.2026 के अनुक्रम में सक्षम अधिकारी की अनुमति से 56 MLD STP (SBR), Indrapuram, Ghaziabad के विरुद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 यथासंशोधित की धारा-33(ए) के अंतर्गत राज्य बोर्ड को प्रदत्त शक्तियों के अधीन निम्नानुसार कारण बताओ नोटिस जारी किये जाते हैं:-

“यह कि आप द्वारा 56 MLD STP (SBR), Indrapuram, Ghaziabad का संचालन नियमानुसार न किये जाने के दृष्टिगत क्यों न जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 के प्राविधानों के अंतर्गत एस0टी0पी0 के संचालन हेतु उत्तरदायी अधिकारियों/संस्था के विरुद्ध वैधानिक कार्यवाही प्रारम्भ कर दी जाए।”

उपरोक्त के संबंध में पूर्व विवरण के साथ अपना उत्तर 15 दिन के अन्दर बोर्ड को प्रेषित करें। निर्धारित समयावधि में उत्तर प्राप्त न होने अथवा संतोषजनक उत्तर प्राप्त न होने पर एस0टी0पी0 के संचालन हेतु उत्तरदायी अधिकारियों/संस्था के विरुद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 यथासंशोधित के प्राविधानों के अन्तर्गत जारी कारण बताओ नोटिस की पुष्टि कर दी जायेगी, जिसका पूर्ण उत्तरदायित्व एस0टी0पी0 के संचालन हेतु उत्तरदायी अधिकारियों/संस्था का होगा।

सक्षम अधिकारी के अनुमोदनोपरान्त पत्र निर्गमन हेतु अधिकृत।

Digitally signed by
RADHEY SHYAM
Date: 27-04-2026
18:30:33

मुख्य पर्यावरण अधिकारी(प्रभारी), वृत्त-1

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित -

1. जिलाधिकारी, गाजियाबाद।
2. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, गाजियाबाद को इस निर्देश के साथ प्रेषित कि उक्त जारी नोटिस की प्रति संबंधित को प्राप्त कराते हुए अनुपालन आख्या 15 दिन के अन्दर बोर्ड मुख्यालय प्रेषित करें।

मुख्य पर्यावरण अधिकारी(प्रभारी), वृत्त-1



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

UTTAR PRADESH POLLUTION CONTROL BOARD



पंजीकृत

दिनांक : 27-04-26

पत्रांक : H-40419 / सी-1/डब्लू-547/का0ब0नो0-जल/2025.

Executive Engineer,
U.P. Jal Nigam (Urban) Ghaziabad,
56 MLD STP Trans Hindon (UASB), Indrapuram,
Ghaziabad

यह कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0ए0 संख्या-859/2022 (आई0ए0 नं0-445/2024, 632/2023 एवं 769/2023) अभिष्ट कुसुम गुप्ता बनाम उ0प्र0 राज्य व अन्य में पारित आदेश दिनांक 09.12.2025 के अनुपालन में केन्द्रीय प्रदूषण नियंत्रण बोर्ड एवं उ0प्र0 प्रदूषण नियंत्रण बोर्ड की संयुक्त समिति द्वारा मै0 वी0ए0टेक वबाग लि0 द्वारा संचालित 56 MLD STP Trans Hindon (UASB), Indrapuram, Ghaziabad का निरीक्षण दिनांक 29.01.2026 को किया गया था। निरीक्षण आख्यानानुसार निरीक्षण के समय एस0टी0पी0 के माध्यम से शुद्धिकृत उत्प्रवाह के नमूने में फीकल कोलीफॉर्म मात्रा 1000 के सापेक्ष 33000 पायी गयी, जिससे स्पष्ट है कि एस0टी0पी0 में क्लोरीन डोजिंग का कार्य नहीं किया जा रहा है। उक्त एस0टी0पी0 से शुद्धिकृत प्रवाह अन्ततः हिण्डन नदी में निस्तारित होता है। उक्त से स्पष्ट है कि अशुद्धिकृत उत्प्रवाह हिण्डन नदी में निस्तारित की जाने की दशा में हिण्डन नदी की जल गुणवत्ता पर विपरीत प्रभाव पड़ रहा है।

यह कि क्षेत्रीय कार्यालय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, गाजियाबाद के पत्र संख्या-129/लैब/एसटीपी/2026, दिनांक 21.04.2026 द्वारा प्रेषित आख्या में मैसर्स वी0ए0टेक वबाग लि0 द्वारा संचालित सीवेज ट्रीटमेन्ट प्लान्ट 56 MLD STP Trans Hindon (UASB), Indrapuram, Ghaziabad के विरुद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 यथासंशोधित की धारा-33(ए) के अंतर्गत कार्यवाही किये जाने की संस्तुति की गई है।

अतः क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, गाजियाबाद द्वारा प्रेषित आख्या दिनांक 21.04.2026 के अनुक्रम में सक्षम अधिकारी की अनुमति से 56 MLD STP Trans Hindon (UASB), Indrapuram, Ghaziabad के विरुद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 यथासंशोधित की धारा-33(ए) के अंतर्गत राज्य बोर्ड को प्रदत्त शक्तियों के अधीन निम्नानुसार कारण बताओ नोटिस जारी किये जाते हैं:-

“यह कि आप द्वारा 56 MLD STP Trans Hindon (UASB), Indrapuram, Ghaziabad का संचालन नियमानुसार न किये जाने के दृष्टिगत क्यों न जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 के प्राविधानों के अंतर्गत एस0टी0पी0 के संचालन हेतु उत्तरदायी अधिकारियों/संस्था के विरुद्ध वैधानिक कार्यवाही प्रारम्भ कर दी जाए।”

उपरोक्त के संबंध में पूर्व विवरण के साथ अपना उत्तर 15 दिन के अन्दर बोर्ड को प्रेषित करें। निर्धारित समयावधि में उत्तर प्राप्त न होने अथवा संतोषजनक उत्तर प्राप्त न होने पर एस0टी0पी0 के संचालन हेतु उत्तरदायी अधिकारियों/संस्था के विरुद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 यथासंशोधित के प्राविधानों के अन्तर्गत जारी कारण बताओ नोटिस की पुष्टि कर दी जायेगी, जिसका पूर्ण उत्तरदायित्व एस0टी0पी0 के संचालन हेतु उत्तरदायी अधिकारियों/संस्था का होगा।

सक्षम अधिकारी के अनुमोदनोपरान्त पत्र निर्गमन हेतु अधिकृत।

Digitally signed by
RADHEY SHYAM
Date: 27-04-2026
18:28:46

मुख्य पर्यावरण अधिकारी(प्रभारी), वृत्त-1

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित -

1. जिलाधिकारी, गाजियाबाद।
2. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, गाजियाबाद को इस निर्देश के साथ प्रेषित कि उक्त जारी नोटिस की प्रति संबंधित को प्राप्त कराते हुए अनुपालन आख्या 15 दिन के अन्दर बोर्ड मुख्यालय प्रेषित करें।

मुख्य पर्यावरण अधिकारी(प्रभारी), वृत्त-1



2176
उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD



पंजीकृत

पत्रांक : H-40421 / सी-1/डब्लू-546/का0ब0नो0-जल/2025,

दिनांक : 27-04-26

Executive Engineer,
U.P. Jal Nigam (Urban) Ghaziabad,
70 MLD STP U.A.S.B.R. Dudahaida Vijay Nagar,
Ghaziabad

यह कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0ए0 संख्या-859/2022 (आई0ए0 नं0-445/2024, 632/2023 एवं 769/2023) अभिष्ट कुसुम गुप्ता बनाम उ0प्र0 राज्य व अन्य में पारित आदेश दिनांक 09.12.2025 के अनुपालन में केन्द्रीय प्रदूषण नियंत्रण बोर्ड एवं उ0प्र0 प्रदूषण नियंत्रण बोर्ड की संयुक्त समिति द्वारा मै0 वी0ए0टेक वबाग लि0 द्वारा संचालित 70 MLD STP U.A.S.B.R. Dudahaida Vijay Nagar, Ghaziabad का निरीक्षण दिनांक 29.01.2026 को किया गया था। निरीक्षण आख्यानुसार निरीक्षण के समय एस0टी0पी0 के माध्यम से शुद्धिकृत उत्प्रवाह के नमूने में फीकल कोलीफॉर्म मात्रा 1000 के सापेक्ष 2100 पायी गयी, जिससे स्पष्ट है कि एस0टी0पी0 में क्लोरीन डोजिंग का कार्य नहीं किया जा रहा है। उक्त एस0टी0पी0 से शुद्धिकृत प्रवाह अन्ततः हिण्डन नदी में निस्तारित होता है। उक्त से स्पष्ट है कि अशुद्धिकृत उत्प्रवाह हिण्डन नदी में निस्तारित की जाने की दशा में हिण्डन नदी की जल गुणवत्ता पर विपरीत प्रभाव पड़ रहा है।

यह कि क्षेत्रीय कार्यालय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, गाजियाबाद के पत्र संख्या-130/लैब/एसटीपी/2026, दिनांक 21.04.2026 द्वारा प्रेषित आख्या में मैसर्स वी0ए0टेक वबाग लि0 द्वारा संचालित सीवेज ट्रीटमेन्ट प्लान्ट 70 MLD STP U.A.S.B.R. Dudahaida Vijay Nagar, Ghaziabad के विरुद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 यथासंशोधित की धारा-33(ए) के अंतर्गत कार्यवाही किये जाने की संस्तुति की गई है।

अतः क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, गाजियाबाद द्वारा प्रेषित आख्या दिनांक 21.04.2026 के अनुक्रम में सक्षम अधिकारी की अनुमति से 70 MLD STP U.A.S.B.R. Dudahaida Vijay Nagar, Ghaziabad के विरुद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 यथासंशोधित की धारा-33(ए) के अंतर्गत राज्य बोर्ड को प्रदत्त शक्तियों के अधीन निम्नानुसार कारण बताओ नोटिस जारी किये जाते हैं:-

“यह कि आप द्वारा 70 MLD STP U.A.S.B.R. Dudahaida Vijay Nagar, Ghaziabad का संचालन नियमानुसार न किये जाने के दृष्टिगत क्यों न जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 के प्राविधानों के अंतर्गत एस0टी0पी0 के संचालन हेतु उत्तरदायी अधिकारियों/संस्था के विरुद्ध वैधानिक कार्यवाही प्रारम्भ कर दी जाए।”

उपरोक्त के संबंध में पूर्व विवरण के साथ अपना उत्तर 15 दिन के अन्दर बोर्ड को प्रेषित करें। निर्धारित समयावधि में उत्तर प्राप्त न होने अथवा संतोषजनक उत्तर प्राप्त न होने पर एस0टी0पी0 के संचालन हेतु उत्तरदायी अधिकारियों/संस्था के विरुद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 यथासंशोधित के प्राविधानों के अन्तर्गत जारी कारण बताओ नोटिस की पुष्टि कर दी जायेगी, जिसका पूर्ण उत्तरदायित्व एस0टी0पी0 के संचालन हेतु उत्तरदायी अधिकारियों/संस्था का होगा।

सक्षम अधिकारी के अनुमोदनोपरान्त पत्र निर्गमन हेतु अधिकृत।

Digitally signed by
RADHEY SHYAM
Date: 27-04-2026
19:06:46

मुख्य पर्यावरण अधिकारी(प्रभारी), वृत्त-1

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित -

1. जिलाधिकारी, गाजियाबाद।
2. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, गाजियाबाद को इस निर्देश के साथ प्रेषित कि उक्त जारी नोटिस की प्रति संबंधित को प्राप्त कराते हुए अनुपालन आख्या 15 दिन के अन्दर बोर्ड मुख्यालय प्रेषित करें।

मुख्य पर्यावरण अधिकारी(प्रभारी), वृत्त-1



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD



पंजीकृत

पत्रांक H40416/सी-3/सा-14/सूक्ष्म/2026.

दिनांक : 27-4-2026

मै0 मुजफ्फरनगर एसटीपी प्रा0लि0,
32.5 एमएलडी एसटीपी, (एसबीआर तकनीक आधारित),
निकट ए टू जेड गार्बेज प्लांट, किदवई नगर,
मुजफ्फरनगर।

यह कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0ए0 संख्या-859/2022 (आई0ए0न0-445/2024, 632/2023 एवं 769/2023) अभिष्ट कुसुम गुप्ता बनाम उ0प्र0 राज्य व अन्य में पारित आदेश दिनांक 09.12.2025 के अनुपालन में केन्द्रीय प्रदूषण नियंत्रण बोर्ड एवं उ0प्र0 प्रदूषण नियंत्रण बोर्ड की संयुक्त समिति द्वारा, मै0 मुजफ्फरनगर एसटीपी प्रा0लि0 32.5 एमएलडी एसटीपी, (एसबीआर तकनीक आधारित), निकट ए टू जेड गार्बेज प्लांट, किदवई नगर, मुजफ्फरनगर का निरीक्षण दिनांक 05.02.2026 को किया गया था। निरीक्षण आख्यानसार निरीक्षण के समय एस0टी0पी0 के माध्यम से शुद्धिकृत उत्प्लावक के नमूनों में प्रचालकों का मान निर्धारित मानकों से विपरीत पाये गये हैं, जिससे प्रतीत होता है कि सन्दर्भित एस0टी0पी0 द्वारा पर्यावरणीय अधिनियमों एवं राज्य बोर्ड से निर्गत सहमति में निहित शर्तों का उल्लंघन किया जा रहा है।

यह कि क्षेत्रीय कार्यालय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मुजफ्फरनगर के पत्र संख्या 41/C/M-133/MZR/2026 दिनांक 09.04.2026 द्वारा प्रेषित आख्या में मै0 मुजफ्फरनगर एसटीपी प्रा0लि0 32.5 एमएलडी एसटीपी, (एसबीआर तकनीक आधारित), निकट ए टू जेड गार्बेज प्लांट, किदवई नगर, मुजफ्फरनगर के विरुद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 यथासंशोधित की धारा-33(ए) के अंतर्गत कार्यवाही किये जाने की संस्तुति की गई है।

अतः क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मुजफ्फरनगर द्वारा प्रेषित आख्या दिनांक 09.04.2026 के अनुक्रम में सक्षम अधिकारी की अनुमति से 32.5 एमएलडी एसटीपी, (एसबीआर तकनीक आधारित), निकट ए टू जेड गार्बेज प्लांट, किदवई नगर, मुजफ्फरनगर के विरुद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 यथासंशोधित की धारा-33(ए) के अंतर्गत राज्य बोर्ड को प्रदत्त शक्तियों के अधीन निम्नानुसार कारण बताओ नोटिस जारी किये जाते हैं:-

“यह कि आप द्वारा 32.5 एमएलडी एसटीपी, (एसबीआर तकनीक आधारित), निकट ए टू जेड गार्बेज प्लांट, किदवई नगर, मुजफ्फरनगर का संचालन नियमानुसार न किये जाने के दृष्टिगत क्यों न जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 के प्राविधानों के अंतर्गत एस0टी0पी0 के संचालन हेतु उत्तरदायी अधिकारियों/संस्था के विरुद्ध वैधानिक कार्यवाही प्रारम्भ कर कदी जाए।”

उपरोक्त के संबंध में पूर्व विवरण के साथ अपना उत्तर 15 दिन के अन्दर बोर्ड को प्रेषित करें। निर्धारित समयावधि में उत्तर प्राप्त न होने अथवा संतोषजनक उत्तर प्राप्त न होने पर एस0टी0पी0 के संचालन हेतु उत्तरदायी अधिकारियों/संस्था के विरुद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 यथासंशोधित के प्राविधानों के अन्तर्गत जारी कारण बताओ नोटिस की पुष्टि कर दी जायेगी, जिसका पूर्ण उत्तरदायित्व एस0टी0पी0 के संचालन हेतु उत्तरदायी अधिकारियों/संस्था का होगा।

सक्षम अधिकारी के अनुमोदनोपरान्त पत्र निर्गमन हेतु अधिकृत।

Digitally signed by
ANAND KUMAR ANAND
Date: 27-04-2026
18:29:56

मुख्य पर्यावरण अधिकारी(प्रभारी), वृत्त-3

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित -

1. जिलाधिकारी, मुजफ्फरनगर।
2. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मुजफ्फरनगर को इस निर्देश के साथ प्रेषित कि उक्त जारी नोटिस की प्रति सबधित को प्राप्त कराते हुए अनुपालन आख्या 15 दिन के अन्दर बोर्ड मुख्यालय प्रेषित करें।

मुख्य पर्यावरण अधिकारी(प्रभारी), वृत्त-3



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD



पंजीकृत

पत्रांक H 40418/सी-3/का-14/संस्था/2028.

दिनांक : 27-4-2026

मै0 38 एमएलडी एस0टी0पी0,
मल्हीपुर रोड,
सहारनपुर।

यह कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0ए0 संख्या-859/2022 (आई0ए0नं0-445/2024, 632/2023 एवं 769/2023) अभिष्ट कुसुम गुप्ता बनाम उ0प्र0 राज्य व अन्य में पारित आदेश दिनांक 09.12.2025 के अनुपालन में केन्द्रीय प्रदूषण नियंत्रण बोर्ड एवं उ0प्र0 प्रदूषण नियंत्रण बोर्ड की संयुक्त समिति द्वारा, मै0 38 एमएलडी एस0टी0पी0, मल्हीपुर रोड सहारनपुर का निरीक्षण दिनांक 06.02.2026 को किया गया था। निरीक्षण आख्यानुसार निरीक्षण के समय एस0टी0पी0 के माध्यम से शुद्धिकृत उत्प्रवाह के नमूनों में प्रचालकों का मान निर्धारित मानकों से विपरीत पाये गये हैं, जिससे प्रतीत होता है कि सन्दर्भित एस0टी0पी0 द्वारा पर्यावरणीय अधिनियमों एवं राज्य बोर्ड से निर्गत सहमति में निहित शर्तों का उल्लंघन किया जा रहा है।

यह कि क्षेत्रीय कार्यालय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, सहारनपुर के पत्र संख्या 1003/C/SRE/M-84/2026 दिनांक 19.02.2026 द्वारा प्रेषित आख्या में मै0 38 एमएलडी एस0टी0पी0, मल्हीपुर रोड सहारनपुर के विरुद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 यथासंशोधित की धारा-33(ए) के अंतर्गत कार्यवाही किये जाने की संस्तुति की गई है।

अतः क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, सहारनपुर द्वारा प्रेषित आख्या दिनांक 19.02.2026 के अनुक्रम में सक्षम अधिकारी की अनुमति से मै0 38 एमएलडी एस0टी0पी0, मल्हीपुर रोड सहारनपुर के विरुद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 यथासंशोधित की धारा-33(ए) के अंतर्गत राज्य बोर्ड को प्रदत्त शक्तियों के अधीन निम्नानुसार कारण बताओ नोटिस जारी किये जाते हैं:-

"यह कि आप द्वारा मै0 38 एमएलडी एस0टी0पी0 मल्हीपुर रोड सहारनपुर का संचालन नियमानुसार न किये जाने के दृष्टिगत क्यों न जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 के प्राविधानों के अंतर्गत एस0टी0पी0 के संचालन हेतु उत्तरदायी अधिकारियों/संस्था के विरुद्ध वैधानिक कार्यवाही प्रारम्भ कर कदी जाए।"

उपरोक्त के संबंध में पूर्व विवरण के साथ अपना उत्तर 15 दिन के अन्दर बोर्ड को प्रेषित करें। निर्धारित समयावधि में उत्तर प्राप्त न होने अथवा संतोषजनक उत्तर प्राप्त न होने पर एस0टी0पी0 के संचालन हेतु उत्तरदायी अधिकारियों/संस्था के विरुद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 यथासंशोधित के प्राविधानों के अन्तर्गत जारी कारण बताओ नोटिस की पुष्टि कर दी जायेगी, जिसका पूर्ण उत्तरदायित्व एस0टी0पी0 के संचालन हेतु उत्तरदायी अधिकारियों/संस्था का होगा।

सक्षम अधिकारी के अनुमोदनोपरान्त पत्र निर्गमन हेतु अधिकृत।

Digitally signed by
ANAND KUMAR ANAND
Date: 27-04-2026
18:32:35

मुख्य पर्यावरण अधिकारी(प्रमारी), वृत्त-3

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित -

- 1- जिलाधिकारी, सहारनपुर।
- 2- क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, सहारनपुर को इस निर्देश के साथ प्रेषित कि उक्त जारी नोटिस की प्रति संबंधित को प्राप्त कराते हुए अनुपालन आख्या 15 दिन के अन्दर बोर्ड मुख्यालय प्रेषित करें।

मुख्य पर्यावरण अधिकारी(प्रमारी), वृत्त-3



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD



पंजीकृत

पत्रांक : H40414/सी-3/सां-44/रखटीजा/2026.

दिनांक : 27-4-2026

मै0 मुजफ्फरनगर एसटीपी प्रा0लि0,
10 एमएलडी एसटीपी, निकट-
श्मशान घाट बुढाना, मुजफ्फरनगर।

यह कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0ए0 संख्या-859/2022 (आई0ए0नं0-445/2024, 632/2023 एवं 769/2023) अभिष्ट कुसुम गुप्ता बनाम उ0प्र0 राज्य व अन्य में पारित आदेश दिनांक 09.12.2025 के अनुपालन में केन्द्रीय प्रदूषण नियंत्रण बोर्ड एवं उ0प्र0 प्रदूषण नियंत्रण बोर्ड की संयुक्त समिति द्वारा, मै0 मुजफ्फरनगर एसटीपी प्रा0लि0 10 एमएलडी एसटीपी, निकट श्मशान घाट बुढाना, मुजफ्फरनगर का निरीक्षण दिनांक 05.02.2026 को किया गया था। निरीक्षण आख्यानसार निरीक्षण के समय एस0टी0पी0 के माध्यम से शुद्धिकृत उत्प्रवाह के नमूनों में प्रचालकों का मान निर्धारित मानकों से विपरीत पाये गये हैं, जिससे प्रतीत होता है कि सन्दर्भित एस0टी0पी0 द्वारा पर्यावरणीय अधिनियमों एवं राज्य बोर्ड से निर्गत सहमति में निहित शर्तों का उल्लंघन किया जा रहा है।

यह कि क्षेत्रीय कार्यालय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मुजफ्फरनगर के पत्र संख्या 84/C/M-123/MZR/2026 दिनांक 15.04.2026 द्वारा प्रेषित आख्या में मै0 मुजफ्फरनगर एसटीपी प्रा0लि0 10 एमएलडी एसटीपी, निकट श्मशान घाट बुढाना, मुजफ्फरनगर के विरुद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 यथासंशोधित की धारा-33(ए) के अंतर्गत कार्यवाही किये जाने की सस्तुति की गई है।

अतः क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मुजफ्फरनगर द्वारा प्रेषित आख्या दिनांक 15.04.2026 के अनुक्रम में सक्षम अधिकारी की अनुमति से 10 एमएलडी एसटीपी, निकट श्मशान घाट बुढाना, मुजफ्फरनगर के विरुद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 यथासंशोधित की धारा-33(ए) के अंतर्गत राज्य बोर्ड को प्रदत्त शक्तियों के अधीन निम्नानुसार कारण बताओ नोटिस जारी किये जाते हैं:-

“यह कि आप द्वारा 10 एमएलडी एसटीपी, निकट श्मशान घाट बुढाना, मुजफ्फरनगर का संचालन नियमानुसार न किये जाने के दृष्टिगत क्यों न जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 के प्राविधानों के अंतर्गत एस0टी0पी0 के संचालन हेतु उत्तरदायी अधिकारियों/संस्था के विरुद्ध वैधानिक कार्यवाही प्रारम्भ कर कदी जाए।”

उपरोक्त के संबंध में पूर्व विवरण के साथ अपना उत्तर 15 दिन के अन्दर बोर्ड को प्रेषित करें। निर्धारित समयावधि में उत्तर प्राप्त न होने अथवा संतोषजनक उत्तर प्राप्त न होने पर एस0टी0पी0 के संचालन हेतु उत्तरदायी अधिकारियों/संस्था के विरुद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 यथासंशोधित के प्राविधानों के अन्तर्गत जारी कारण बताओ नोटिस की पुष्टि कर दी जायेगी, जिसका पूर्ण उत्तरदायित्व एस0टी0पी0 के संचालन हेतु उत्तरदायी अधिकारियों/संस्था का होगा।

सक्षम अधिकारी के अनुमोदनोपरान्त पत्र निर्गमन हेतु अधिकृत।

Digitally signed by
ANAND KUMAR ANAND
Date: 27-04-2026
18:33:36

मुख्य पर्यावरण अधिकारी(प्रभारी), वृत्त-3

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित -

1. जिलाधिकारी, मुजफ्फरनगर।
2. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मुजफ्फरनगर को इस निर्देश के साथ प्रेषित कि उक्त जारी नोटिस की प्रति संबंधित को प्राप्त कराते हुए अनुपालन आख्या 15 दिन के अन्दर बोर्ड मुख्यालय प्रेषित करें।

मुख्य पर्यावरण अधिकारी(प्रभारी), वृत्त-3



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD



पंजीकृत

पत्रांक #40415/सी-3 का.140/एसटीपी/2026.

दिनांक : 27-4-2026

मै0 मुजफ्फरनगर एसटीपी प्रा0लि0,
(22.0 एमएलडी एसटीपी-एसबीआर तकनीक आधारित)
कमलदास ट्यूबवैल के पीछे,
मुजफ्फरनगर।

यह कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0ए0 संख्या-859/2022 (आई0ए0न0-445/2024, 632/2023 एवं 769/2023) अभिष्ट कुसुम गुप्ता बनाम उ0प्र0 राज्य व अन्य में पारित आदेश दिनांक 09.12.2025 के अनुपालन में केन्द्रीय प्रदूषण नियंत्रण बोर्ड एवं उ0प्र0 प्रदूषण नियंत्रण बोर्ड की संयुक्त समिति द्वारा, मै0 मुजफ्फरनगर एसटीपी प्रा0लि0 (22.0 एमएलडी एसटीपी-एसबीआर तकनीक आधारित), कमलदास ट्यूबवैल के पीछे, मुजफ्फरनगर का निरीक्षण दिनांक 05.02.2026 को किया गया था। निरीक्षण आख्यानसार निरीक्षण के समय एस0टी0पी0 के माध्यम से शुद्धिकृत उत्प्रवाह के नमूनों में प्रचालकों का मान निर्धारित मानकों से विपरीत पाये गये हैं, जिससे प्रतीत होता है कि सन्दर्भित एस0टी0पी0 द्वारा पर्यावरणीय अधिनियमों एवं राज्य बोर्ड से निर्गत सहमति में निहित शर्तों का उल्लंघन किया जा रहा है।

यह कि क्षेत्रीय कार्यालय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मुजफ्फरनगर के पत्र संख्या 65/C/M-121/MZR/2026 दिनांक 15.04.2026 द्वारा प्रेषित आख्या में मै0 मुजफ्फरनगर एसटीपी प्रा0लि0 (22.0 एमएलडी एसटीपी-एसबीआर तकनीक आधारित), कमलदास ट्यूबवैल के पीछे, मुजफ्फरनगर के विरुद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 यथासंशोधित की धारा-33(ए) के अंतर्गत कार्यवाही किये जाने की संस्तुति की गई है।

अतः क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मुजफ्फरनगर द्वारा प्रेषित आख्या दिनांक 15.04.2026 के अनुक्रम में सक्षम अधिकारी की अनुमति से (22.0 एमएलडी एसटीपी-एसबीआर तकनीक आधारित), कमलदास ट्यूबवैल के पीछे, मुजफ्फरनगर के विरुद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 यथासंशोधित की धारा-33(ए) के अंतर्गत राज्य बोर्ड को प्रदत्त शक्तियों के अधीन निम्नानुसार कारण बताओ नोटिस जारी किये जाते हैं-

"यह कि आप द्वारा (22.0 एमएलडी एसटीपी-एसबीआर तकनीक आधारित), कमलदास ट्यूबवैल के पीछे, मुजफ्फरनगर का संचालन नियमानुसार न किये जाने के दृष्टिगत क्यों न जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 के प्राविधानों के अंतर्गत एस0टी0पी0 के संचालन हेतु उत्तरदायी अधिकारियों/संस्था के विरुद्ध वैधानिक कार्यवाही प्रारम्भ कर कदी जाए।"

उपरोक्त के संबंध में पूर्व विवरण के साथ अपना उत्तर 15 दिन के अन्दर बोर्ड को प्रेषित करें। निर्धारित समयवधि में उत्तर प्राप्त न होने अथवा संतोषजनक उत्तर प्राप्त न होने पर एस0टी0पी0 के संचालन हेतु उत्तरदायी अधिकारियों/संस्था के विरुद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 यथासंशोधित के प्राविधानों के अन्तर्गत जारी कारण बताओ नोटिस की पुष्टि कर दी जायेगी, जिसका पूर्ण उत्तरदायित्व एस0टी0पी0 के संचालन हेतु उत्तरदायी अधिकारियों/संस्था का होगा।

सक्षम अधिकारी के अनुमोदनोपरान्त पत्र निर्गमन हेतु अधिकृत।

Digitally signed by
ANAND KUMAR ANAND
Date: 27-04-2026
18:31:23

मुख्य पर्यावरण अधिकारी(प्रभारी), वृत्त-3

प्रतिलिपि- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित -

1. जिलाधिकारी, मुजफ्फरनगर।
2. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मुजफ्फरनगर को इस निर्देश के साथ प्रेषित कि उक्त जारी नोटिस की प्रति संबंधित को प्राप्त कराते हुए अनुपालन आख्या 15 दिन के अन्दर बोर्ड मुख्यालय प्रेषित करें।

मुख्य पर्यावरण अधिकारी(प्रभारी), वृत्त-3



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD



पंजीकृत

पत्रांक H40417/सी-3/स्थली/सा-140/2026,

दिनांक : 27-4-2026

मै0 32.5 एमएलडी डब्ल्यूएसपी तकनीकी
एसटीपी, किदवई नगर,
मुजफ्फरनगर।

यह कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0ए0 संख्या-859/2022 (आई0ए0नं0-445/2024, 632/2023 एवं 769/2023) अभिष्ट कुसुम गुप्ता बनाम उ0प्र0 राज्य व अन्य में पारित आदेश दिनांक 09.12.2025 के अनुपालन में केन्द्रीय प्रदूषण नियंत्रण बोर्ड एवं उ0प्र0 प्रदूषण नियंत्रण बोर्ड की संयुक्त समिति द्वारा, मै0 32.5 एमएलडी डब्ल्यूएसपी तकनीकी एसटीपी, किदवई नगर, मुजफ्फरनगर का निरीक्षण दिनांक 09.02.2026 को किया गया था। निरीक्षण आख्यानसार निरीक्षण के समय एस0टी0पी0 के माध्यम से शुद्धिकृत उत्प्रवाह के नमूनों में प्रचालकों का मान निर्धारित मानकों से विपरीत पाये गये हैं, जिससे प्रतीत होता है कि सन्दर्भित एस0टी0पी0 द्वारा पर्यावरणीय अधिनियमों एवं राज्य बोर्ड से निर्गत सहमति में निहित शर्तों का उल्लंघन किया जा रहा है।

यह कि क्षेत्रीय कार्यालय, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मुजफ्फरनगर के पत्र संख्या 40/C/M-126/MZR/2026 दिनांक 09.04.2026 द्वारा प्रेषित आख्या में मै0 32.5 एमएलडी डब्ल्यूएसपी तकनीकी एसटीपी, किदवई नगर, मुजफ्फरनगर के विरुद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 यथासंशोधित की धारा-33(ए) के अंतर्गत कार्यवाही किये जाने की सस्तुति की गई है।

अतः क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मुजफ्फरनगर द्वारा प्रेषित आख्या दिनांक 09.04.2026 के अनुक्रम में सक्षम अधिकारी की अनुमति से 32.5 एमएलडी डब्ल्यूएसपी तकनीकी एसटीपी, किदवई नगर, मुजफ्फरनगर के विरुद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 यथासंशोधित की धारा-33(ए) के अंतर्गत राज्य बोर्ड को प्रदत्त शक्तियों के अधीन निम्नानुसार कारण बताओ नोटिस जारी किये जाते हैं:-

"यह कि आप द्वारा 32.5 एमएलडी डब्ल्यूएसपी तकनीकी एसटीपी, किदवई नगर, मुजफ्फरनगर का संचालन नियमानुसार न किये जाने के दृष्टिगत क्यों न जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 के प्राविधानों के अंतर्गत एस0टी0पी0 के संचालन हेतु उत्तरदायी अधिकारियों/संस्था के विरुद्ध वैधानिक कार्यवाही प्रारम्भ कर कदी जाए।"

उपरोक्त के संबंध में पूर्व विवरण के साथ अपना उत्तर 15 दिन के अन्दर बोर्ड को प्रेषित करें। निर्धारित समयावधि में उत्तर प्राप्त न होने अथवा संतोषजनक उत्तर प्राप्त न होने पर एस0टी0पी0 के संचालन हेतु उत्तरदायी अधिकारियों/संस्था के विरुद्ध जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम 1974 यथासंशोधित के प्राविधानों के अन्तर्गत जारी कारण बताओ नोटिस की पुष्टि कर दी जायेगी, जिसका पूर्ण उत्तरदायित्व एस0टी0पी0 के संचालन हेतु उत्तरदायी अधिकारियों/संस्था का होगा।

सक्षम अधिकारी के अनुमोदनोपरान्त पत्र निर्गमन हेतु अधिकृत।

Digitally signed by
ANAND KUMAR ANAND
Date: 27-04-2026
18:29:02

मुख्य पर्यावरण अधिकारी(प्रभारी), वृत्त-3

प्रतिलिपि- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित -

1. जिलाधिकारी, मुजफ्फरनगर।
2. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मुजफ्फरनगर को इस निर्देश के साथ प्रेषित कि उक्त जारी नोटिस की प्रति संबंधित को प्राप्त कराते हुए अनुपालन आख्या 15 दिन के अन्दर बोर्ड मुख्यालय प्रेषित करें।

मुख्य पर्यावरण अधिकारी(प्रभारी), वृत्त-3

2182
LIST OF PROSECUTION, 13 ULBs

Sr. No.	Name of ULB	Act under which complaint filed	Under Section	Date of filing
1	4177/2024 M/S Nagar Panchayat, Dasna, Ghaziabad	Water (Prevention & Control of Pollution) Act, 1974.	43	8/3/2024
2	4175/2024 UPPCB Vs M/s Nagar Palika Parishad, Loni, Ghaziabad	Water (Prevention & Control of Pollution) Act, 1974.	43	8/3/2024
3	3606/2024 M/s Greater Noida Audyogik Vikas pradhikaran, GB Nagar Grater Noida (Hawalia Drain)	Water (Prevention & Control of Pollution) Act, 1974 .	43	7/4/2024
4	3605/2024 M/s Greater Noida Audyogik Vikas pradhikaran, GB Nagar Grater Noida (Lakhnawali Drain)	Water (Prevention & Control of Pollution) Act, 1974 .	43	7/4/2024
5	3596/2024 M/s Greater Noida Audyogik Vikas pradhikaran, GB Nagar Grater Noida (Dasna Drain)	Water (Prevention & Control of Pollution) Act, 1974 .	43	7/4/2024
6	/2024 UPPCB Vs M/s Nagar Palika Parishad, Loni, Ghaziabad	Water (Prevention & Control of Pollution) Act, 1974.	43	30.04.2024
7	UPPCB Vs M/s Nagar Nigam, Ghaziabad	Water (Prevention & Control of Pollution) Act, 1974.	43	30.04.2024
8	UPPCB vs M/s Nagar Palika Parishad, Shamli.	Water (Prevention & Control of Pollution) Act, 1974.	43	30.04.2024
9	UPPCB vs M/s Nagar Panchayat, Nanauta, Saharanpur,	Water (Prevention & Control of Pollution) Act, 1974.	43	30.04.2024
10	UPPCB VS Nagar Palika Parishad, Sardhana, Meerut	Water (Prevention & Control of Pollution) Act, 1974.	43	30.04.2024
11	M/S Nagar Palika Parishad, Devband, Saharanpur	Water (Prevention & Control of Pollution) Act, 1974 .	43	5/31/2024
12	M/S Nagar Panchayat, Rampur maniharan, Saharanpur	Water (Prevention & Control of Pollution) Act, 1974 .	43	5/31/2024
13	22/2024 M/S Nagar Nigam Saharanpur Uttar Pradesh Dwara Nagar Ayukt.	Water (Prevention & Control of Pollution) Act, 1974 .	43	6/26/2024

LIST OF PROSECTIONS 84 INDUSTRIES

2183

Sr. No.	Name of Industries	Act under which complaint filed	Under Section	Date of filing
1	30/2024 M/S Neelam Tax Printers Pvt, Ltd., Plot no. 41/1, Site-4, Sahibabad Industrial Area, Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	6/26/2024
2	15/2024 M/S Prem Processers , Plot no. 52 Rajendra Nagar, Industrial Area, Mohan Nagar, Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	6/26/2024
3	29/2024 M/S Blaster Dying, Plot no. -G-273, Sec.-D-1(P), Aperrall Park, Tronica City, Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	6/26/2024
4	23/2024 M/S Faizan Garments Plot no. -J-17, Sec.-D-1(P), Aperrall Park, Tronica City, Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	6/26/2024
5	34/2024 M/S Ekanksh Textiles Plot no. -K-36, Sec.-D(P), Aperrall Park, Tronica City, Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	6/26/2024
6	32/2024 M/S Krishna Printers, Plot no. -A-47, Site-4, Sahibabad Industrial Area, Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	6/26/2024
7	21/2024 M/S Mahalaxmi Dyers, Plot no. -49/24, Site-4, Sahibabad Industrial Area, Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	6/27/2024
8	20/2024 M/S Pooja Processors, Plot no. -62/2/3, Site-4, Sahibabad Industrial Area, Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	6/27/2024
9	19/2024 M/S Triyash Interprises, Khasra no. 2751, 2752, Vill.- Bhoorgadhi, Dasna, Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	6/27/2024
10	3695/2024 M/S RR Impex, Plot no. G261, Sec-D-1(P3), tronica city loni Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	7/5/2024
11	3694/2024 M/S Varsha Washing Plot no-49/25 Site-4 Industrial Area, Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	7/5/2024
12	3700/2024 M/S Ratan Garments, Plot no.-56/29, Sits-4 saibaba road, IndustrialArea, Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	7/5/2024
13	3702/2024 M/S colour touch, 56/28 Sits-4 saibaba road, IndustrialArea, Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	7/5/2024
14	3703/2024 M/S amco Exports, A-1, BS Road, IndustrialArea, Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	7/5/2024
15	3701/2024 M/s Mahaveer Interprises, Plat no-28/1/15, Site-4, Sahibabad Industrial area ,	Water (Prevention & Control of Pollution) Act,	43	7/5/2024
16	3704/2024 M/s Krishna Interprises(Previous Name SVS Processers) Plat no-20/1, Gali No. 3, Rajendra Nagar Industrial area , Ghaziabad	Water (Prevention & Control of Pollution) Act, 1974.	43	7/5/2024
17	3699/2024 M/s Gungun Interprises, D-30, Site-4, Sahibabad Industrial area , Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	7/5/2024
18	3680/2024 M/s Pal Nit Fab, Plat no-56/13 and 54/14, , Site-4, Sahibabad Industrial area ,	Water (Prevention & Control of Pollution) Act,	43	7/5/2024
19	3696/2024 M/s Fab Care, 79/1, Rajendra nagar Industrial area , Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	7/5/2024
20	3697/2024 M/s M.A Garments, 20/6/21, Site-4, Sahibabad Industrial area , Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	7/5/2024
21	3698/2024 M/s Vaishno Garments, Plat no-20/6/3, Site-4, Sahibabad Industrial area , Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	7/5/2024

22	3692/2024 M/s Jyoti Dying, 18/8, Site-4, Sahibabad Industrial area , Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	7/5/2024
23	3693/2024 M/s Shiva Industries, Plat no-AS-117 and 96 Site-2, Loni road Industrial area , Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	7/6/2024
24	3688/2024 M/s Shivam Cottage pvt ltd, Plat no-AS-110/1, Site-2, Loni road Industrial area , Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	7/6/2024
25	3691/2024 M/s Robest Infratec pvt ltd, Plat no-J-13, Sector-D-1(P-3), Uprail Park, Tronica city, Loni road Industrial area , Ghaziabad	Water (Prevention & Control of Pollution) Act, 1974.	43	7/6/2024
26	3689/2024 M/s Shriram Piston and rings ltd, B-7 Site-1, BS road Industrial area , Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	7/6/2024
27	3686/2024 M/s Ritika Interprises pvt ltd, Plat no-18/32, Site-4, Sahibabad Industrial area , Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	7/6/2024
28	3687/2024 M/s Shri Balaji Processers (Previous name- hanuman Textile) Plat No-1, Rajendra Nagar Industrial area , Main Road , Sahibabad, Ghaziabad	Water (Prevention & Control of Pollution) Act, 1974.	43	7/6/2024
29	3683/2024 M/s K.K Industries, 7/5, Industrial area , site-4 Sahibabad, Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	7/6/2024
30	3685/2024 M/s Denim Maiching , Plat no-G-141, Sector-D-1(P), Uprail Park, Tronica city, Loni road	Water (Prevention & Control of Pollution) Act,	43	7/6/2024
31	3690/2024 M/s Laxmi dying and printings works pvt ltd, Plat no-AS-81, Loni Industrial area , Mohan Nagar, Ghaziabad	Water (Prevention & Control of Pollution) Act, 1974.	43	7/6/2024
32	3682/2024 M/s Nandani Processers, 4/27, Site-4, Sahibabad Industrial area , Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	7/6/2024
33	3689/2024 M/s Mahashakati threds mils, Plat no-56/12, Site-4, Sahibabad Industrial area , Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	7/6/2024
34	4568/2024 M/S Exit Choice, I-16] Sec-D-1(P) TDS City, Tronica City Loni, Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	8/17/2024
35	4895/2024 M/S Kunwar Singh Jeans Dying, 96/3, Arya Nagar, Industrial Area, Loni, Ghaziabad	Water (Prevention & Control of Pollution) Act,	43/44	8/29/2024
36	4896/2024 M/S Sujit Saad Dying , Plant no. B-120, Roopnagar, Industrial Area, Loni, Ghaziabad.	Water (Prevention & Control of Pollution) Act,	43/44	8/29/2024
37	4893/2024 M/S Sulemaan Jeans Dying Unit-2, 96/3 Arya Nagar, Industrial Area, Loni, Ghaziabad.	Water (Prevention & Control of Pollution) Act,	43/44	8/29/2024
38	4894/2024 M/S Sulemaan Jeans Dying Unit-1, 96/3 Arya Nagar, Industrial Area, Loni, Ghaziabad.	Water (Prevention & Control of Pollution) Act,	43/44	8/29/2024
39	4567/2024 Techman Buildwell pvt.Ltd., Khasra No.-237, 238 Vill- Morta, Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	8/17/2024
40	4872/2024 JDM Enterprizes, C-223/1, BS Road, Industrial Area Ghaziabad	Water (Prevention & Control of Pollution) Act,	43/44	8/17/2024
41	4874/2024 MR Wash, G-71 Sec-1(P) TDS City, Tronica City Loni, Ghaziabad	Water (Prevention & Control of Pollution) Act,	43/44	8/17/2024
42	4845/2024 M/S DreamBath, Plot no.-28/1/21, Site-4, Sahibabad, Industrial Area, Ghaziabad.	Water (Prevention & Control of Pollution) Act,	43	8/17/2024

43	4578/2024 M/S Walia Dying & Ors. G-53, Sec-1(P) TDS City, Tronica City Loni, Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	8/17/2024
44	4573/2024 M/S Sona Industries, (Old Sandeep Tyagi) Plot no-56/7, Site-4, Sahibabad, Industrial Area, Ghaziabad.	Water (Prevention & Control of Pollution) Act, 1974.	43	8/17/2024
45	4580/2024 M/S Metro Fashion, G-58/1, Sec-D-1, Aperrellpark, Tronica City Loni, Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	8/17/2024
46	4878/2024 M/S SS Metal Finishers, Plot-363, Pandav Nagar, Industrial Area, Ghaziabad.	Water (Prevention & Control of Pollution) Act,	43	8/17/2024
47	4570/2024 M/S Machinotech, Plot no-48/1/1,A-B, Site-4, Sahibabad, Industrial Area, Ghaziabad.	Water (Prevention & Control of Pollution) Act,	43	8/17/2024
48	4577/2024 M/S SiddhiVinayak, G-103, Sec-D-1, Aperrellpark, Tronica City Loni, Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	8/17/2024
49	4571/2024 M/S amco Exports, A-1, BS Road, IndustrialArea, Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	8/17/2024
50	4876/2024 M/S Balaji Industries, (Old Sandeep Tyagi) Plot no-271, Sec-D-1,P-3, Aperrellpark, Industrial Area,Tronica City Loni, Ghaziabad.	Water (Prevention & Control of Pollution) Act, 1974.	43	8/17/2024
51	4574/2024 M/S AN Processors, (Old Vedanta Estate) I-12, Aperrellpark, ,Tronica City Loni,	Water (Prevention & Control of Pollution) Act,	43	8/17/2024
52	4873/2024 M/SSingla Engaviours Pvt. Ltd., Plot no-7/26, Site-4, Sahibabad, Industrial Area, Ghaziabad.	Water (Prevention & Control of Pollution) Act,	43	8/17/2024
53	4576/2024 M/S Denim, Maching, Plot-G-141, Sec-D-1(P-3), Aperrellpark, Tronica City Loni, Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	8/17/2024
54	4579/2024 M/S Anuradha Fabricraters, Plot-42/10, Site-4, Sahibabad, Industrial Area, Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	8/17/2024
55	4569/2024 M/S MG Enterprizes, Plot-E-124, BS Road, Industrial Area, Ghaziabad	Water (Prevention & Control of Pollution) Act,	43/44	8/17/2024
56	4572/2024 M/S ST Traders, Plot-J-5, Sec-D-1, Aperrellpark, Tronica City Loni, Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	8/17/2024
57	6246/2024 M/S Nisha print, Plot no. A-11Roopnagar, Industrial Area, Loni, Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	9/25/2024
58	103402./2024 M/S Indigo Dying, Plot no. G-70, Sec-D-1, Aperrellpark, Tronica City Loni, Ghaziabad	Water (Prevention & Control of Pollution) Act,	43	9/25/2024
59	3607/2024 M/s Surya Processors Pvt. Ltd., 619 Bistrakh Road Vill.- Chhapraula Grater Noida, GB	Water (Prevention & Control of Pollution) Act,	43	7/4/2024
60	UPPCB vs M/s chaudhary Creations, Vill.-Sher Nagar, Meerut Bypass road, Muzaffarnagar	Water (Prevention & Control of Pollution) Act,	43	30.04.2024
61	UPPCB vs M/s AWF Collection, Vill.-Sher Nagar,Jansath road, Muzaffarnagar	Water (Prevention & Control of Pollution) Act,	43	30.04.2024
62	UPPCB vs M/s S.K. Collection, Vill.-Sher Nagar, Meerut Bypass road, Muzaffarnagar	Water (Prevention & Control of Pollution) Act,	43	30.04.2024
63	3604/2024 M/S Alpana Papers Pvt. Ltd., 9th KM, Jollyroad, Muzaffarnagar	Water (Prevention & Control of Pollution) Act,	43	03.07.2024
64	3603/2024 M/S Genus Paper and Boards Ltd., 8th KM, Jansath Road, Muzaffarnagar	Water (Prevention & Control of Pollution) Act,	43	03.07.2024

65	3592/2024 M/S Triveni Engineering & Industries Ltd. (Elko Chemical Complex), Molasis Best Unit] Bhikki Bilaspur, Jollyroad Muzaffarnagar	Water (Prevention & Control of Pollution) Act, 1974.	43	03.07.2024
66	3601/2024 M/SSilvertan Papers Pvt. Ltd., 9th KM, Bhopa road, Muzaffarnagar	Water (Prevention & Control of Pollution) Act,	43	03.07.2024
67	3598/2024 M/SSilvertan Papers Pvt. Ltd.,(Unit-2), 9th KM, Bhopa road, Muzaffarnagar	Water (Prevention & Control of Pollution) Act,	43	03.07.2024
68	3590/2024 M/S Bindlas Duplex Ltd.,(Unit-1), 10.6 KM, Vill. Jatt Munjheda, Muzaffarnagar	Water (Prevention & Control of Pollution) Act,	43	03.07.2024
69	3602/2024 M/S Gulshan Pollyols Ltd., 9th KM, Jansath Road, Muzaffarnagar	Water (Prevention & Control of Pollution) Act,	43	03.07.2024
70	08/2024 M/S SK Collection, Vill.-Sher Nagar Meerut.	Water (Prevention & Control of Pollution) Act,	43	30.04.2024
71	26/2024 M/S Super Textiles, Vill.- Teerpur, janta Road, Saharanpur.	Water (Prevention & Control of Pollution) Act,	43	6/26/2024
72	18/2024 M/S Durga Textiles, Kamdhenu Complex janta Road, Saharanpur.	Water (Prevention & Control of Pollution) Act,	43	6/27/2024
73	16/2024 M/S Arora Hoseiry janta Road, Saharanpur.	Water (Prevention & Control of Pollution) Act,	43	6/27/2024
74	17/2024 M/S JJ Textiles, Kamdhenu Complex janta Road, Saharanpur.	Water (Prevention & Control of Pollution) Act,	43	6/27/2024
75	23/2024 M/S Atul Textiles, Shakumbari Vihar, Behat Road, Saharanpur.	Water (Prevention & Control of Pollution) Act,	43	6/26/2024
76	12/2024 M/S Standard Engeneering Works, F-1, Industrial Asthaan, Delhi Road, Saharanpur.	Water (Prevention & Control of Pollution) Act,	43	6/26/2024
77	27/2024 M/S Anmol Textiles, Plot no. 02, 03, & 04 Vill. Tiperpur Janta Road, Saharanpur.	Water (Prevention & Control of Pollution) Act,	43	6/26/2024
78	14/2024 M/S Shah Industries, Vill. Tiperpur Janta Road, Saharanpur.	Water (Prevention & Control of Pollution) Act,	43	6/26/2024
79	31/2024 M/S Saharanpur Wools Ltd., 06 KM. Delhi Road, Mawi Kala, Saharanpur.	Water (Prevention & Control of Pollution) Act,	43	6/26/2024
80	13/2024 M/S RK Textiles, Vill. Ugrahu Mustkam, Dehradun Road, Gagahlady Saharanpur.	Water (Prevention & Control of Pollution) Act,	43	6/26/2024
81	11/2024 M/S Ganpati Textiles, Vill. Tiperpur Janta Road, Saharanpur.	Water (Prevention & Control of Pollution) Act,	43	6/26/2024
82	33/2024 M/S EktaTextiles India, 04 KM. , Janta Road, Saharanpur.	Water (Prevention & Control of Pollution) Act,	43	6/26/2024
83	24/2024 M/S Sidharth Textiles (Old Name-Bharat Hoseiry) Aziz Colony, Chilkana Road, Saharanpur.	Water (Prevention & Control of Pollution) Act,	43	6/26/2024
84	25/2024 M/S General Textiles Khasra no. 129 M.& 132M., Vill.-Dhamola, Janta Road, Pagana-Teh. & Janpad Saharanpur.	Water (Prevention & Control of Pollution) Act, 1974 .	43	6/26/2024